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SLP(Crl.)... 7566 OF 2003  
ITEM No.8

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)...../2003  
CRLMP 7566/2003

(From the judgement and order dated 04/10/2002 in CRLR 599/00  
of The HIGH COURT OF JUDICATURE, PATNA)

SUKHDEO JHA

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

WITH CRLMP 7566/2003 (For c/delay in filing SLP and Office Report )

Date : 08/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s) Mr. A.P. Sahay, Adv.  
Mr. Kuldip Singh, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.  
Leave granted.

KALYANI  
(JANKI BHATIA)  
COURT MASTER